

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2678
ANSWERED ON:17.03.2006
SCOPE OF IEPF
Rao Shri Sambasiva Rayapati

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether the Government intends to review the existing investor protection norms and widening the scope of the Investor Education & Protection Fund;
- (b) if so, whether major policy changes would strengthen the norms for the coming projects coming for clearance for investor projection activities;
- (c) whether the Government has received some proposals in this regard; and
- (d) if not, the steps taken by the Government towards Investor Education and Protection activities?

Answer

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) The following initiatives have been taken towards introduction of varied activities under the IEPF:
 - (i) Education programmes through Media (Electronic as well as print media);
 - (ii) Registration of voluntary associations or institutions or other organizations and providing financial assistance to them for projects on Investor's Education and Protection including research activities;
 - (iii) Coordinating with other institutions/ organizations engaged in Investor education, awareness, and protection activities.